

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY  
(CIVIL & CRIMINAL MAIN CASES) AT THE END OF MARCH 2016**

Sl. No.	Nature	Opening balance as on 01.03.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to others	Disposal	Total Disposal	Total Pendency as on 31.03.2016
<b>MAIN CIVIL CASES</b>											
1	WP	1557		6		6	1		56	57	1506
2	WA	202	56			56			48	48	210
3	WPC	3554	234	5	3	242	1		190	191	3605
4	WPL	957	12		2	14			36	36	935
5	WPS	8719	336	7	8	351	1	1	316	318	8752
6	WPT	387	24	1		25			10	10	402
7	WPCR	342	31	3		34	2		21	23	353
8	WPPIL	77	8		1	9			3	3	83
9	WP 227	1470	71	3		74	1		93	94	1450
10	WPHC	8		1		1			2	2	7
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>17273</b>	<b>772</b>	<b>26</b>	<b>14</b>	<b>812</b>	<b>6</b>	<b>1</b>	<b>775</b>	<b>782</b>	<b>17303</b>
1	FA	2176	42	3		45			10	10	2211
2	FAM	372	24	2		26			16	16	382
3	SA	5085	52	15		67			31	31	5121
4	MA	613	4	1		5			7	7	611
5	MAC	4735	144	6		150			27	27	4858
6	CR	263	21	1		22			2	2	283
7	MCC	247	81	1	1	83			79	79	251
8	MCCS	0				0				0	0
9	COMP APPEAL	2	1			1			1	1	2
10	COMP PET	75	1			1			3	3	73
11	EP	11				0				0	11
12	TPC	35	5			5			3	3	37
13	CONC	1								0	1
14	CONT	287	57			57			46	46	298
15	CONTS	0				0				0	0
16	ITR	28				0				0	28
17	ITA	8				0				0	8
18	CER	2				0				0	2
19	STR	0				0				0	0
20	WTA	0				0				0	0
21	ARBA	154	7			7			21	21	140
22	TAXC	82	2	1		3			5	5	80
23	REVP	57	26			26			12	12	71
24	CIVIL SUIT	2				0				0	2
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>14235</b>	<b>467</b>	<b>30</b>	<b>1</b>	<b>498</b>	<b>0</b>	<b>0</b>	<b>263</b>	<b>263</b>	<b>14470</b>
	<b>TOTAL (A+B)</b>	<b>31508</b>	<b>1239</b>	<b>56</b>	<b>15</b>	<b>1310</b>	<b>6</b>	<b>1</b>	<b>1038</b>	<b>1045</b>	<b>31773</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRRE	3				0				0	3
2	CRA	12091	129	1	1	131			72	72	12150
3	CRR	3835	98	1	1	100			31	31	3904
4	MCRC	772	549		2	551	3		863	866	457
5	MCRCA u/s 438 CrPC	131	113			113			155	155	89
6	CONTR	4				0				0	4
7	CRMP	1473	131	5		136	1		84	85	1524
8	TPCR	13	3			3			2	2	14
9	ACQA	1183	3			3			4	4	1182
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>19505</b>	<b>1026</b>	<b>7</b>	<b>4</b>	<b>1037</b>	<b>4</b>	<b>0</b>	<b>1211</b>	<b>1215</b>	<b>19327</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>51013</b>	<b>2265</b>	<b>63</b>	<b>19</b>	<b>2347</b>	<b>10</b>	<b>1</b>	<b>2249</b>	<b>2260</b>	<b>51100</b>

NOTE : 1. Total number of 19 cases in institution & total number of 10 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that there are no any list provided by OIC NIC of the cases of backlog Institution & Disposal.  
2. The Case WPS 1483/2008 has transferred to Armed Forces Tribunal (Principal Bench) New Delhi dated 15/03/2016.

(Ramashankar Prasad)  
Registrar (Judicial)